



MEDIATION CENTRE

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 15.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Petition No. 337212013 Rajaram Yadav Vs. State	Gaurav Gupta	Pankaj Gupta
2	Hon'ble Mr. Justice (Retd.) SK Garg	S.B. Cr. Revision Petition No. 141612017 Smt. Hemlata Vs. Kunwar	Vishram Prajapati	Puran Chander Sen
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 575512017 & 503412017 Bashir Vs. State	S S Sunda	Mohd. Iqbal Khan
4	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Revision No. 51412016 Naveen Kumar Vs. Smt. Kusum Singh	Rajneesh Gupta	Abhishek Gotecha
5	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 15912015 Vishnu Sharma Vs. Ramesh Kumar Sharma	Nitesh Sharma	V K Tamolia
6	Sh. G.P. Pandey, RHS (Retd.)	S.B. Cr. Revision No. 71112017 Smt. Neetu Sharma Vs. Sunil Sharma	Ashindra Gautam	Aslam Khan
7	Sh. G.P. Pandey, RHS (Retd.)	S.B. Cr. Misc. Bail No. 3612018 Pushpendra Vs. State	H.C. Ganeshia	Rajneesh Gupta
8	Sh. O.P. Sharma I, RHS (Retd.)	S.B. Cr. Revision No. 9412018 Mukesh Kumar Agarwal Vs. Smt. Seema	Nikhil Sharma	
9	Sh. O.P. Sharma II RHS (Retd.)	S.B. Cr. Writ No. 47812017 Ramswaroop Vs. Raj State Road Development	Mahesh Sharma	Jitendra Shrimali
10	Sh. J.P. Sharma, RHS (Retd.)	S.B. Cr. Misc. Petition No. 5000/2017 Dayal Singh Vs. Smt. Kiran Jeet Kaur	Rajeev Surana	
11	Dr. Y.C. Sharma, Advocate	S.B. Cr. Revision Petition No. 99612017 Govind Narayan Gurjar Vs. Smt. Chanda Devi	Kailash Sharma	Ram Niwas Saini
12	Smt. Madhuri Singh, Advocate	S.B. Civil First Appeal No. 16712017 Smt. Kusum Vs. Smt. Pratibha	SC. Mittal	L.L. Gupta/ Virendra Dave
13	Smt. Madhuri Singh, Advocate	S.B. Civil Misc. Appeal No. 212015 Ajaymeru Housing Development Pvt. Ltd. Vs. M/s Rama Handicrafts	Najeeb A. Khan	RK. Daga
14	Advocate	S.B. Cr. Revision No. 197712016 Jagdeep Singh Vs. Manprit Kaur	Poonam Chand Bhandari	Tarun Choudhary
15	Sh. Ashok Sharma, Advocate	S.B. Civil Misc. Appeal No. 1201/2005 Om Prakash Sharma Vs. Shyam Kanwar	SK Jain	Ashwani Chobisa
16	Advocate	S.B. Cr. Revision Petition No. 178512017 Pukhraj Kumar Vs. Smt. Kavita	Sandeep Mathur	Rishiraj Singh, PP
17	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 2151/2016, 2152/2016 & 215312016 & 215512016 M/s Laxmi Motors Chhabra Vs. Ram Niwas	Annu Sharma	Vijay Yadav
18	Sh. Suneet Awasthi, Advocate	S.B. Civil Transfer Application No. 15512016 Indra Bai Vs. Ramlal	Vishram Prajapati	Rajendra Singh
19	Sh. Suneet Awasthi Advocate	S.B. Cr. Revision No. 60712017 Radhey Shyam Soni Vs. Smt. Nand Kanwari	Manish Gupta	Deepak Pareek
20	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision No. 194212016 Nazruddin Vs. Zaibunnisha	Mohd. Iqbal Khan	Moinuddin

"Help The Needy – Timely Help May Create History"

Rashika
14/2/18



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21	Sh. Ravi Bhojak Advocate	SB. Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
22	Sh. Manoj Sharma, Advocate	SB. Cr. Revision Petition No. 25412014 Subhash Chand Mahawar Vs. Smt. Neetu	Atui Kumar Jain	
23	Sh. Manoj Sharma Advocate	SB. Cr. Revision No. 105412017 Tariq Khan Vs. Smt. Nazia Khan	M.I. Khan	
24	Sh. Sudesh Bansal, Advocate	D.B. Civil Misc. Appeal No. 400/2017 Abhishek Rai Vs. Smt. Payal Kharoliwai	Sandeep Pathak	Rajvir Sharma
25	Sh. Sudesh Bansal, Advocate	S.B. Cr. Revision No. 20612004 Smt. Mohini Bai @ Vishnulata Vs. Om prakash	Sanjay Mehrishi	
26	Sh. Ashwani Chobisa, Advocate	D.B. Civil Misc. Appeal No. 5272/2016 Pukhraj Kumar Vs. Kavita	Sunil Tyagi	
27	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 399812016 Yogesh Soni Vs. State	O.P. Mishra	Rajesh Sharma
28	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 1249/2014 & 1413/2014 Mahaveer Vs. Kamlesh	Amit Moondia	Rohan Jain
29	Ms. Anupama Chaturved , Advocate	S.B. Cr. Revision No. 106212013 Smt. Sudarshana Vs. Rajendra Prasad	Sanjay Singhal	
30	Sh. Takhat Singh Rathore , Advocate	S.B. Cr. Misc. Petition No. 670212017 M/s L&T Construction Company Ltd. Vs. State	Ajatshatru Meena	Ram Kapil Sharma

Learned **Advocates** are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC

Mediation Centre,
Rajasthan High Court
Jaipur

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Cause List Date 16.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. J.P. Goyai, Sr. Advocate	SB. Cr. Misc. Petition No. 610512017 & 179012017 Smt. Geetanjali Vs. State	Snehdeep Singh	Jai Kishan Yogi
2	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil Misc. Appeal No. 318512015 Ourga Prasad Kashyap Vs. Ganesh Mal	JP. Goyal	R.K. Agarwal
3	Sh. G.S. Hora, RHJS (Retd.)	SB. Cr. Revision No. 166512017 Abdul Rasheed Vs. Smt. Nargis	Sajid Ali	Shamshul Aarefin
4	Sh. GS. Hora, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 7201/2011 Smt. Poonam Alias Dimple Vs. Jitendra Kumar Goyal	NC. Goyal	M.C. Jain
5	Sh. G.S. Hora, RHJS (Retd.)	SB. Cr. Revision No. 168312017 Ganesh Narayan@ Bablu Gurjar Vs. Neetu@Nikita Gurjar	Anshuman Saxena	Shyam Sundar Sharma
6	Ms. Chandrakanta Gupta, RHJS (Retd.)	SB. Cr. Revision No. 1452/2017 Ghanshyam Grover Vs. Ruchi Grover	Amit Dadhich	
7	Sh. OP. Sharma I, RHJS (Retd.)	SB. Cr. Revision Petition No. 32/2015 Sanjay Sen Vs. Rekha Bai	Sanjay Gangwar	SPS Rajawat
8	Sh. OP. Sharma I, RHJS (Retd.)	SB. Civil Transfer Application No. 4712017 Smt. Monika Sharma Vs. Vishnu Kumar Sharma	Praveen Kumar Jain	Ashish Sharma
9	Sh. OP. Sharma I RHJS (Retd.)	SB. Cr. Revision No. 1425/2016 Mamta Vs. Santsharan	AK. Khan	Vijay Choudhaw
10	Sh. O.P. Sharma I, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1544/2015 Smt. Asha @ Monu Chorasiya Vs. Gaurav@Monu Chorasiya	Shree Ram Dhakar	Namish Nigotia
11	Sh. OP. Sharma-i RHJS (Retd.)	S.B. Cr. Misc. Bail No. 11872/2017 Selvarajan Vs. State	Arun Sharma	Vivek Sharma
12	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Revision No. 1461/2017 Mahendra Kumar Siddh Vs. Nisha Sharma	Raiesh Sharma	
13	Smt. Archana Mantri Advocate	D.B. Civil Misc. Appeal No. 183612017 Mohit Dudeja Vs. Smt. Kulpreet Kaur	Hemant Gupta	Vaibhav Bhargava
14	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 10212017 Smt. Beena Agrawal Vs. Devendra Agrawal	Subhash Sharma	Anoop Agrawal
15	Sh. Alok Garg, Advocae	S.B. Cr. Revision No. 19712017 Jaisingh Vs. Smt. Gudiya	Rinesh Gupta	Devi Singh Choudhary
16	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 209812016 Kailash Chand Biragi Vs. Smt. Hemlata	R.B. Choudhary	
17	Smt. Sumati Bishnoi Advocate	S.B. Cr. Revision No. 1000/2017 & 70412017 Reena Chaudhary Vs. Jagdish Jat	Sajid Ali	Dharmendra Sharma

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